

HIGH COURT OF TRIPURA
AGARTALA

MEMORANDUM

No. F.6(21)-HC/Vol-I/2018/.....²³⁵⁶

Dated- Agartala, the 12th February, 2018

Refer to the DNIT No.F.6(21)-HC/2018/HW-04 dated 12.01.2018 in connection with eTender no. 2018_HC_930_1 dated 12.01.2018, for SUPPLY, TESTING, INSTALLATION AND MAINTENANCE OF UPS, VC Equipments and Flatbed Scanner with ADF under Phase-II of the e-Courts Project.

This is to inform to all concerned that technical bid of the following bidder against aforesaid tender have been accepted by the Department.

Name of the bidder:

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE

Now the financial bid in respect of their tender vide aforesaid DNIT will be opened online in the website of <http://tripuratenders.gov.in> on 12/02/2018 at 14:30 hrs.

To,

BLOOM ELECTRONICS PRIVATE LIMITED, COIMBATORE .

Gm 12-02-18
(S. Bhattacharjee)
Registrar (Admn. P & M)
High Court of Tripura
Agartala

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dated-12-02-2018

Copy forwarded for information to:-

1. The Registrar (Judicial), High Court of Tripura, Agartala.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
3. The Dy. Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
5. The Secretary attached to Registrar General, High Court of Tripura, Agartala.
6. The System Analyst, High Court of Tripura, Agartala. He is requested to do the needful to upload the Memorandum in the website of the High Court of Tripura, Agartala.
7. Respective file.

Gm 12.02.18
(S. Bhattacharjee)
Registrar (Admn. P & M)
High Court of Tripura
Agartala